

ITEM NO.107

COURT NO.16

SECTION XII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO(S). 6333/2013

N. THAJUDEEN

APPELLANT(S)

VERSUS

TAMIL NADU KHADI AND VILLAGE INDUSTRIES BOARD

RESPONDENT(S)

Date : 04-09-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE R. MAHADEVAN

For Appellant(s) Mr. K. K. Mani, AOR
Ms. T. Archana, Adv.

For Respondent(s) Mr. Vipin Kumar Jai, AOR
Mrs. Gurinder Jai, Adv.
Mr. Vipul Jai, Adv.
Ms. Sanjna Dua, Adv.
Ms. Jainika Mohan, Adv.

UPON hearing the counsel the court made the following
O R D E R

1. The soft copies of the record of the trial Court as well as the appellate court has been supplied to the counsel for the parties yesterday evening only. They seek time to go through the same and prepare the matter.
2. List after three weeks.

(Ram Subhag Singh)
Court Master (NSH)

(Geeta Ahuja)
Assistant Registrar-cum-PS